

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 22.09.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.225/2021	RCC Mix V Shri Shivadutt Bannanje & Anr	Ankita Paul	
2.	Comp App (AT)(CH) No.35/2021	Anuragha Poultries & Breeders P Ltd & 7 Ors V Mrs. Padmavathi & 4 Ors	A.K. Mysamy & Associates	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr With	Edward James	Joy Saha -R1 Ravishankar Devara Konda-R2
4.	Comp App (AT)(CH)(Ins) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina Khatoun -R1 Bishwajit Dubey -R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath & anr V Heart Malabar Clinical solutions P Limited & 4 others	Bijoy Prabakharan Pulipra	K.S. Ravichandran PCS R1-R3 Sankar P. Paniker R4 & R5
6.	Comp App (AT)(CH)(Ins) No. 152/2021	G. Suresh V Nethi Mallikarjyna Shetty RP of Techtran Polylenses Ltd	Aditya Reddy	Sachin Sharma R1 V. Aneesh For Intervenor
7.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svavitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
8.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
9.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
10.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
11.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1

12.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
13.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svavitva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1- R3
14.	Comp App (AT) (CH) (Ins) No. 167/2021	Drip Capital Inc V Concord Creations (India) P Ltd	Dharma Prabas	Notice Served
15.	Comp App (AT) (CH) No. 28/2021	Hotel City Plaza P Ltd & Anr V Union of India Through the Regional Director (SR) Ministry of Corporate Affairs Chennai	Dr. K.S. Ravichandran	Notice Served
16.	Comp App (AT)(CH)(Ins) No. 52/2021	KCP Shivraman V Subramaniam Aneetha	R. Sowmiya S. Varshini	P. Raghunathan P. S. Gopalan & Co
17.	Comp App (AT)(CH)(Ins) No. 140/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V M/s. IFCI Ltd & 11 others With	Anil Kumar Yadavilli Sai Karunakar	T. K. Bhaskar -R10-12 B. Dhanaraj R2
18.	Comp App (AT)(CH)(Ins) No. 141/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V Rajesh Agarwal & 12 others	Anil Kumar Yadavilli Sai Karunakar	T. K. Bhaskar – R1-R2 Ashish Rana – R4- R12
19.	Comp App (AT)(CH)(Ins) No. 112/2021	Trisul Chemicals Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
20.	Comp App (AT)(CH)(Ins) No. 113/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
21.	Comp App (AT)(CH)(Ins) No. 114/2021	Thangaraja S Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
22.	Comp App (AT)(CH)(Ins) No. 115/2021	Peninsular Traders Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
23.	Comp App (AT)(CH)(Ins) No. 116/2021	Trans Asian Shipping Services P Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
24.	Comp App (AT)(CH)(Ins) No. 117/2021	Creative Trade Links & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
25.	Comp App (AT)(CH)(Ins) No. 118/2021	B Ayyappan Nair & others Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
26.	Comp App (AT)(CH)(Ins) No. 119/2021	K. J. Mathew & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
27.	Comp App (AT)(CH)(Ins) No. 120/2021	A.R. Jayakumar & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
28.	Comp App (AT)(CH)(Ins) No. 121/2021	M V Sumon Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2

29.	Comp App (AT)(CH)(Ins) No. 122/2021	Nitin Dyechem P Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
30.	Comp App (AT)(CH)(Ins) No. 123/2021	K P Ratheesan & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
31.	Comp App (AT)(CH)(Ins) No. 124/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
32.	Comp App (AT)(CH)(Ins) No. 202/2021	V K Vijayappan & 5 Ors V Hindustan Newsprint & Anr	Firm Resolve Law Office	Vipin Warrior R1 P V Vinod R2
33.	Comp. App (AT)(CH)(Ins) No. 223/2021 & IA No.456/2021	Committee of Creditors of Vasam Health Care P Ltd V D.Rajendran RP With	Vinithra Srinivasan Varun Srinivasan	Amritha Satyajith R.V. Yajura Devil
34.	Comp. App (AT)(CH)(Ins) No. 224/2021 & IA No.457/2021	S. Rajendran (RP) of Vasam Health Care Pvt Ltd	M. Savitha Devi M. S. Elamathi	

For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
35.	TA No.102/2021 (Comp App (AT) No. 647/2020)	Nishaat Saleem V Skylark Ithaca Buyers Welfare Association & Anr With	Mahesh Thakur	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Malak M Bhatt Neeha Nagpal For Intervenor
36.	TA No.103/2021 (Comp App (AT) No. 682/2020)	ICICI Bank Ltd V Skylark Ithaca Buyers Welfare Association & 2Ors With	Abhishek Anand	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Sudhanshu Prakash R3 Malak M Bhatt Neeha Nagpal For Intervenor
37.	Compt Appln (AT) No. 31/2020	Ramanathan Bhuvaneshwari Rp V Nishat Saleem & Anr	Rajnish Sinha Shreya Kohli	Mahesh Thakur Vipul Ganda

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1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - **PH No. : 044-2888 0500**
CELL : 9444687246

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)